(64)

So(Est)

Declaration of Assets and Liabilities

1, KUSUM KUMAR SINHA SON daughter/wife of KEDAR PRASAD SINHA

54 years, belonging to BIHAR LIEWISLATIVE ASSEMBLY

and presently working ash ST. SPECTICNAL DEFICER SUCRECTORIOT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000	00,00,1	: 55,000	30,000 :	25,000
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	3. B. T Squart A/C 2,50,107	2000 - 12,000 2000 - 12,000	5 NS1	N21	1/2
(iii)	Bonds, Debentures and Shares in companies	174 - 49 124, 4 10, 344 1, 150,00	11/200 in 11/200	سدِ		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	13,600	-8,007; -14LY.		Jogala. Sakanila	
(v)	Motor Vehicles (details of make, etc.)			A second		
(vi)	Jewellery (give details of weight and value)	458m	3024 2008 1009	- 102m Nolg.	2500M	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr.	Description .	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	(3/1	742/04 50445 50445	NJL ang	NJL	NIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	MIL	131L	1731	NJL	NJL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market yalue	1771	ML	りして	NJL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1975 1975 1975 1975 1975	nR,	NJL	HJL	NJL
(v)	Others (such as interest in property)	1171	171	1771	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	M.1.c Housingle	an.
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	_	
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	D0462439f	4.
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(III) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal D	etall	
GPF/CPF/PRAN No.	:-	PTS BLA-1255.
Gender	;-	M/F)
Date of Birth	1*	020111977 (DD/MM/YYY)
Class/Group	;-	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District	; n	Sheikhloung.
T haraby d	aniana	that the attack to the state of

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: 19/02/31

Signature Kysym Jymar Sihly
Name of Employee: Kysym Jymar Sihly
Designation ANI: Sectional Officer

Department behave Alembly &

Department: B2 har lego 8 latore Allerobly, for

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.